

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 28.11.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1888 of 2018 in Comp. App. (AT) (Ins) No. 474 of 2018	Vinod Kumar Saxena Vs. Juggilal Kamlatpat Jute Mill Company Ltd. & Ors.	Arjun Aggarwal	Heena George
2.	Review Application (AT) 03 of 2018 in Comp. App. (AT) (Ins) No. 702 of 2018	Shri Balaji Betel Nuts Pvt. Ltd. Vs. Manoj Kumar Agarwal	Surjan Singh Shekhawat	
3.	Comp. App. (AT) (Ins) No. 686 of 2018	Satkar Container Lines Pvt Ltd Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	
4.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Smriti
5.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Ashim Sood (R-SFIO)
6.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buldestate Ltd & Ors Vs. Union of India With	Mahesh Agarwal	Ashim Sood (R-SFIO)
7.	Comp. App. (AT) No. 353 of 2018	Rohit Modi & Ors Vs Union of India With	Mukunda	Payal Chandra
8.	Comp. App. (AT) No. 356 of 2018	Nikita Praveenkumar Tated & Ors. Vs. Union of India With	B.V. Niren	Ashim Sood
9.	Comp. App. (AT) No. 359 of 2018	Prakash Chandra Purohit & Ors. Vs. Union of India	Abhishek Baid	Ashim Sood
10.	Comp. App. (AT) No. 358 of 2018	Adarsh Thoughtworks Pvt. Ltd. & Ors. Vs. Union of India with	Udit Gupta	Ashim Sood

Nand
27/11/18

27/11/18

11.	Comp. App. (AT) No. 362- 372 of 2018	Ariizona Real Estate Pvt. Ltd. & Ors. Vs. Union of India With	Udit Gupta	Ashim Sood
12.	Comp. App. (AT) No. 374 of 2018	Sambhav Energy Ltd. Vs. Union of India	Anup Jain	Ashim Sood
13.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R- CCI), Kunal Mehra
14.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R- CCI), Kunal Mehra

For Condonation of Delay in Refiling the Appeal

15.	Comp. App. (AT) (Ins) No. 732 of 2018	Nathella Depositors Welfare Association Vs. Union of India, Ministry of Finance	V. Veeraraghavan	
16.	Comp. App. (AT) (Ins) No. 733 of 2018	Downtown Temptations Pvt.Ltd. Vs. Indiabulls Housing Finance Ltd.	Mohit Choudhary	
17.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange & Ors.	Abhishek Anand	
18.	Comp. App. (AT) (Ins) No. 735 of 2018	Shankar Vardharajan Vs. Dewachand Ramsaran Corporation Pvt. Ltd. & Anr.	Anish R. Shah	
19.	Comp. App. (AT) (Ins) No. 736 of 2018	Macquarie Bank Ltd. Vs. Shilpi Cables Technologies Pvt. Ltd.	Ravinder Nath	
20.	Comp. App. (AT) No. 397 of 2018	Aegis Infrastructure Pvt. Ltd. & Ors. Vs. Registrar of Companies, NCT of Delhi & Haryana	Munawwar Naseem	
21.	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	
22.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	

Amf
27/11/18

l
27/11/18

For Admission (Fresh Cases)

23.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	
24.	Comp. App. (AT) (Ins) No. 730 of 2018	Aircel Employee Representatives (AER) Vs. Dishnet Wireless Limited	Kunal Tandon	
25.	Comp. App. (AT) (Ins) No. 731 of 2018	Aircel Employee Representatives (AER) Vs. Aircel Limited	Kunal Tandon	
26.	Comp. App. (AT) (Ins) No. 737 of 2018	SKS Power Generation Chattisgarh Ltd. Vs. V. Nagarajan, R.P. of Cethar Ltd.	Atul Sharma Mathur	
27.	Comp. App. (AT) (Ins) No. 738 of 2018	CINDA Engineering & Construction Pvt. Ltd. Vs. Suntech Infra Solutions Pvt. Ltd. & Anr.	Tarun Gulati	
28.	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	
29.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	
30.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	

For Admission (After Notice)

31.	Comp. App (AT) (Ins) No. 190 of 2017	D Srinivasulu and Anr. Vs. Dr. Reddy's Laboratories Ltd.	Saurav Roy	Vijayshree Pattnaik
32.	Comp. App. (AT) (Ins) No. 566 of 2018	Engin Nasiroglu & Anr Vs RVR Projects Pvt Ltd	N Prashant Kumar Nair	Akshay Sharma
33.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. with	Saran Suri	Krishnendu Datta
34.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
35.	Comp. App. (AT) (Ins) No. 538 of 2018	M. Karunakar Reddy Vs. VK Global & Ors.	Anuradha Dutt	Ashok Juneja

[Handwritten Signature]
27/11/18

[Handwritten Signature]
27.11.18

36.	Comp. App. (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	Pulkit Deora
37.	Comp. App. (AT) (Ins) No. 570 of 2018	Anmol Tekriwal Vs. M.N. Auxichem & Anr.	Ahamed Faud Faizi	Ankit Sareeri-R1 Amol Vyas-R2
38.	Comp. App. (AT) (Ins) No. 590 of 2018	Axis Bank Ltd. Vs Ashish Rathi, Resolution Professional With	Naman Singh Bagga	Atul Sharma (R- RP), Alok Dhir (R- COC), Preeti Nair (R-RP)
39.	Comp. App. (AT) (Ins) No. 641 of 201	Runh Power Corporation Ltd. Vs. Ind-Barath Power (Madras) Ltd.	Anannya Ghosh	Hitesh Kumar
40.	Comp. App. (AT) (Ins) No. 630 of 2018	Vandana Industries Ltd. Vs. IL & FS Financial Services Ltd. & Anr.	Milan Singh Negi	
41.	Comp. App. (AT) (Ins) No. 625 of 2018	Punit Tyagi Vs. Agarwal Sanitations & Anr.	Ranjit Khatri	N.K. Agrawal
42.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
43.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

12: 00 noon

For Hearing (Part Heard)

44.	Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra & Ors. Vs. Sharon Bio Medicine Ltd. & Ors.	Tarun Mehta	Rajendra Beniwal
-----	---	---	-------------	------------------

For Hearing

45.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
46.	Comp. App. (AT) (Ins) No. 205 of 2017 Part Heard	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
47.	Comp. App. (AT) (Ins) No. 408 of 2018 Part Heard	Jya Finance and Investment Company Ltd. Vs. J.R. Agro Industries Pvt. Ltd. & Ors.	Arijit Mazumdar	Arvind Kumar (R1), Vikram Bajaj (RP), Amit Gupta (R3)

[Signature]
27/11/18

[Signature]
27.11.18

48.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part heard	Chemist & Druggist Association, GOA Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
49.	Competition App. (AT) No. 52 of 2018 Part heard	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari

2: 00 PM

For Hearing

50.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
51.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India with	Nisha Kaur Uberoi	Bindu K. Nair
52.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

Note: Court will not sit after 03: 00 PM.

[Signature]
27/11/18

[Signature]
27/11/18

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

[Signature]
Deputy Registrar
27.11.18